

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 84/2009

Sub: Petition under Section 146 read with Sections 142, 149 and 11 (2) of the Electricity Act, 2003.

.Date of hearing : 4.6.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri V.S.Verma, Member

Petitioner : Global Energy Ltd., New Delhi

Respondents : 1. Principal Secretary, Govt. of Karnataka, Energy Department, Bangalore
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Western Regional Load Despatch Centre, Mumbai

Parties present : Shri Deepak Biswas, Advocate, SRSL
Shri Anand K.Ganesan, Advocate, KPTCL

Learned counsel for the petitioner submitted that an appeal pertaining to the matter was listed before the High Court of Karnataka. He accordingly requested for an adjournment. The prayer was not opposed by the learned counsel for KPTCL. The request was granted.

2. The application shall be re-notified on 28.7.2009.

sd/-
(K.S.Dhingra)
Chief (Law)